Customs, Service Tax &Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 02.11.2026 06.11.2026

S. No.	APPEAL NO.	FINAL ORDER NO/MISC ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1.	C/51013/2025	F.O/51635/2026	02.11.2026	03.11.2026
2.	C/50611/2024, C/50608/2024,	F.O/51552-51553/2026	02.11.2026	03.11.2026
3.	C/50410/2026	F.O/51652/2026	04.11.2026	05.11.2026
4.	C/52458/2022	F.O/51658/2026	05.11.2026	06.11.2026
5.	C/51152/2025	F.O/51657/2026	05.11.2026	06.11.2026
6.	C/50536/2024	F.O/51665/2026	05.11.2026	06.11.2026
		MISC. ORDER NO.		
1.	C/55694/2023	F.O/50547/2026	04.11.2026	05.11.2026
2.	C/54964/2023	F.O/50548/2026	04.11.2026	05.11.2026
3.	C/50343/2026	F.O/50558/2026	04.11.2026	05.11.2026

DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.